Pending Special Civil Applications (Service – Pension & Family Pension) – Specially Assigned Matters

Following matters are Specially Assigned to the Honourable Courts, till final disposal with effect from 27.11.2026 and be taken up on every working Friday at 2:30 p.m., during the Second Session, after the Special Bench, if any.

HON'BLE COURT (CORAM: HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI)

SR. NO.	CASE DETAILS	NEXT DATE	CONNECTED MATTERS
1	R/SCA/1507/2007	28/10/2026	
2	R/SCA/4997/2007	04/11/2026	
3	R/SCA/6110/2012	04/11/2026	
4	R/SCA/13006/2013	22/01/2027	
5	R/SCA/14273/2013	08/02/2027	
6	R/SCA/16561/2013	21/01/2027	
7	R/SCA/18150/2013	18/01/2027	
8	R/SCA/759/2014	21/01/2027	
9	R/SCA/2297/2014	10/12/2026	
10	R/SCA/11671/2014	11/02/2027	
11	R/SCA/13502/2014	30/11/2026	
12	R/SCA/2392/2015	20/06/2017	
13	R/SCA/8433/2015	01/02/2027	
14	R/SCA/12056/2015	25/01/2027	
15	R/SCA/15478/2015	19/03/2027	
16	R/SCA/16033/2015	15/02/2027	
17	R/SCA/16746/2015	24/12/2026	
18	R/SCA/20213/2015	21/12/2026	
19	R/SCA/3109/2016	27/11/2026	
20	R/SCA/3659/2016	15/02/2027	
21	R/SCA/5131/2016	11/12/2026	R/SCA/5132/2016 R/SCA/5135/2016
22	R/SCA/5133/2016	08/01/2027	R/SCA/5134/2016
23	R/SCA/6855/2016	08/01/2027	
24	R/SCA/8270/2016	01/02/2027	
25	R/SCA/8725/2016	01/02/2027	R/SCA/10186/2018
26	R/SCA/9235/2016	29/01/2027	
27	R/SCA/10023/2016	08/01/2027	
28	R/SCA/11325/2016	09/03/2027	
29	R/SCA/11807/2016	09/03/2027	
30	R/SCA/12426/2016	16/03/2027	
31	R/SCA/12803/2016	11/12/2026	
32	R/SCA/13220/2016		
33	R/SCA/14256/2016	29/01/2027	
34	R/SCA/17218/2016	18/03/2027	
35	R/SCA/17250/2016	18/03/2027	
36	R/SCA/18506/2016	28/12/2026	
37	R/SCA/18634/2016	28/12/2026	
38	R/SCA/19271/2016	16/02/2027	
39	R/SCA/21599/2016	28/12/2026	
40	R/SCA/1207/2017	16/02/2027	
41	R/SCA/1623/2017	02/02/2027	R/SCA/2840/2017
42	R/SCA/2436/2017	18/03/2027	R/SCA/2438/2017
43	R/SCA/4366/2017	12/02/2027	
44	R/SCA/6514/2017	28/12/2026	
45	R/SCA/7651/2017	29/10/2026	
46	R/SCA/7749/2017	18/03/2027	
47	R/SCA/9290/2017	25/02/2027	
48	R/SCA/9291/2017	25/02/2027	
49	R/SCA/9292/2017	25/02/2027	
50	R/SCA/9293/2017	25/02/2027	

HON'BLE COURT (CORAM: HONOURABLE MR. JUSTICE DIVYESH A. JOSHI)			
1	R/SCA/9334/2017	07/01/2027	
2	R/SCA/10626/2017	26/11/2026	
3	R/SCA/11079/2017	08/02/2027	
4	R/SCA/11197/2017	02/02/2027	
5	R/SCA/11212/2017	15/02/2027	
6	R/SCA/11324/2017	15/01/2027	
7	R/SCA/11633/2017	26/11/2026	
8	R/SCA/14893/2017	09/02/2027	R/SCA/14894/2017
9	R/SCA/15854/2017	08/02/2027	
10	R/SCA/18043/2017	25/02/2027	
11	R/SCA/18156/2017	25/02/2027	
12	R/SCA/18417/2017	22/02/2027	
13	R/SCA/19868/2017	22/03/2027	
14	R/SCA/1234/2018	16/02/2027	
15	R/SCA/2913/2018	19/01/2027	
16	R/SCA/3335/2018	23/11/2026	
17	R/SCA/3336/2018	23/11/2026	
18	R/SCA/4428/2018	26/11/2026	
19	R/SCA/8621/2018	14/12/2026	
20	R/SCA/8980/2018	25/02/2027	
21	R/SCA/11669/2018	05/02/2027	
22	R/SCA/12026/2018	29/12/2026	
23	R/SCA/13269/2018	26/02/2027	
24	R/SCA/13809/2018	14/12/2026	
25	R/SCA/14099/2018	14/12/2026	
26	R/SCA/14579/2018	29/12/2026	
27	R/SCA/16700/2018	04/01/2027	
28	R/SCA/17046/2018	25/02/2027	
29	R/SCA/20510/2018	02/02/2027	
30	R/SCA/2050/2019	08/03/2027	
31	R/SCA/3457/2019	04/01/2027	
32	R/SCA/3522/2019	26/02/2027	
33	R/SCA/4085/2019	09/03/2027	
34	R/SCA/4258/2019	08/12/2026	
35	R/SCA/4807/2019	05/02/2027	
36	R/SCA/5913/2019	26/02/2027	
37	R/SCA/5995/2019	08/02/2027	
38	R/SCA/6572/2019	01/12/2026	
39	R/SCA/7973/2019	08/12/2026	R/SCA/18287/2021
40	R/SCA/12419/2019	17/12/2026	
41	R/SCA/12609/2019	22/01/2027	
42	R/SCA/13385/2019	26/11/2026	
43	R/SCA/13423/2019	25/03/2027	
44	R/SCA/13640/2019	09/03/2027	
45	R/SCA/17861/2019	11/12/2026	R/SCA/17862/2019 R/SCA/17863/2019 R/SCA/17864/2019 R/SCA/6733/2020
46	R/SCA/18853/2019	03/11/2026	
47	R/SCA/20055/2019	29/10/2026	
48	R/SCA/3033/2020	04/01/2027	
49	R/SCA/3167/2020	07/12/2026	
50	R/SCA/3524/2020	08/12/2026	

HON'BLE COURT (CORAM: HONOURABLE MR. JUSTICE DEVAN M. DESAI)			
1	R/SCA/4041/2020	07/12/2026	
2	R/SCA/4042/2020	07/12/2026	
3	R/SCA/4044/2020	08/12/2026	
4	R/SCA/4045/2020	08/12/2026	
5	R/SCA/4046/2020	08/12/2026	
6	R/SCA/4397/2020	08/12/2026	
7	R/SCA/4402/2020	30/10/2026	
8	R/SCA/6254/2020	10/12/2026	R/SCA/6016/2020
9	R/SCA/6367/2020	10/11/2025	
10	R/SCA/6720/2020	29/10/2026	
11	R/SCA/9131/2020	08/02/2027	
12	R/SCA/9158/2020	08/01/2027	
13	R/SCA/9423/2020	16/02/2027	
14	R/SCA/9557/2020	05/11/2026	
15	R/SCA/9907/2020	04/01/2027	
16	R/SCA/10958/2020	18/12/2026	
17	R/SCA/11183/2020	12/03/2027	R/SCA/11184/2020
18	R/SCA/13234/2020	10/12/2026	
19	R/SCA/13591/2020	08/01/2027	
20	R/SCA/13882/2020	08/01/2027	
21	R/SCA/14424/2020	08/01/2027	
22	R/SCA/14693/2020		
23	R/SCA/15155/2020	23/11/2026	
24	R/SCA/15218/2020	23/11/2026	
25	R/SCA/15625/2020	23/11/2026	
26	R/SCA/16034/2020	10/12/2026	
27	R/SCA/16190/2020	02/03/2027	
28	R/SCA/16365/2020	19/02/2027	
29	R/SCA/16382/2020	04/01/2027	
30	R/SCA/16786/2020	01/02/2027	
31	R/SCA/104/2021	15/12/2026	
32	R/SCA/146/2021	30/11/2026	
33	R/SCA/4424/2021	23/11/2026	
34	R/SCA/4829/2021	12/01/2027	
35	R/SCA/7683/2021	10/12/2026	
36	R/SCA/7684/2021		
37	R/SCA/9629/2021	04/12/2026	
38	R/SCA/11121/2021	18/01/2027	
39	R/SCA/11569/2021	10/12/2026	
40	R/SCA/11668/2021	28/12/2026	
41	R/SCA/11715/2021	05/01/2027	
42	R/SCA/12523/2021	05/01/2027	
43	R/SCA/13021/2021	02/02/2027	
44	R/SCA/14490/2021	01/03/2027	
45	R/SCA/14598/2021	05/03/2027	
46	R/SCA/15556/2021	02/11/2026	
47	R/SCA/16039/2021	05/01/2027	
48	R/SCA/17457/2021	15/12/2026	
49	R/SCA/18628/2021	05/01/2027	
50	R/SCA/19090/2021	05/01/2027	

HON'BLE COURT (CORAM: HONOURABLE MRS. JUSTICE M. K. THAKKER)			
1	R/SCA/19309/2021	26/11/2026	
2	R/SCA/19695/2021	08/12/2026	
3	R/SCA/19710/2021	08/12/2026	
4	R/SCA/20187/2021	30/11/2026	
5	R/SCA/378/2022	01/12/2026	
6	R/SCA/485/2022	26/11/2026	
7	R/SCA/499/2022	22/01/2027	
8	R/SCA/662/2022	05/01/2027	
9	R/SCA/768/2022	05/01/2027	
10	R/SCA/2049/2022	08/01/2027	
11	R/SCA/2550/2022		
12	R/SCA/2618/2022	28/12/2026	
13	R/SCA/3117/2022	21/01/2027	
14	R/SCA/3673/2022	17/12/2026	
15	R/SCA/4119/2022	30/11/2026	
16	R/SCA/4327/2022	04/01/2027	
17	R/SCA/4400/2022	08/12/2026	
18	R/SCA/5679/2022	15/12/2026	
19	R/SCA/6367/2022	18/12/2026	
20	R/SCA/6442/2022	18/12/2026	
21	R/SCA/6491/2022	14/12/2026	
22	R/SCA/7367/2022	03/12/2026	
23	R/SCA/7695/2022	28/12/2026	
24	R/SCA/7937/2022	05/01/2027	
25	R/SCA/8096/2022	22/01/2027	
26	R/SCA/8186/2022	30/10/2026	
27	R/SCA/8293/2022	25/01/2027	
28	R/SCA/8305/2022	25/01/2027	
29	R/SCA/8673/2022	14/12/2026	
30	R/SCA/8772/2022	02/03/2027	
31	R/SCA/9196/2022	02/03/2027	
32	R/SCA/9209/2022	07/01/2027	
33	R/SCA/9938/2022	08/01/2027	
34	R/SCA/11777/2022	17/12/2026	
35	R/SCA/11803/2022	04/12/2026	
36	R/SCA/11853/2022	17/12/2026	
37	R/SCA/13261/2022	22/01/2027	
38	R/SCA/13445/2022	04/01/2027	
39	R/SCA/13522/2022	04/03/2027	
40	R/SCA/14221/2022	22/01/2027	
41	R/SCA/14254/2022	05/01/2027	
42	R/SCA/14515/2022	29/01/2027	
43	R/SCA/14525/2022	05/01/2027	
44	R/SCA/14647/2022	22/02/2027	
45	R/SCA/15139/2022	01/12/2026	
46	R/SCA/15250/2022	03/12/2026	
47	R/SCA/16000/2022	14/12/2026	
48	R/SCA/16534/2022	03/12/2026	
49	R/SCA/16561/2022	03/12/2026	
50	R/SCA/16574/2022	18/12/2026	

HON'BLE COURT (CORAM: HONOURABLE MR. JUSTICE M. J. SHELAT)			
1	R/SCA/6806/2012	04/11/2026	
2	R/SCA/17045/2012	04/11/2026	
3	R/SCA/17488/2012	04/11/2026	
4	R/SCA/2406/2013	04/11/2026	
5	R/SCA/6982/2013	21/12/2026	
6	R/SCA/14900/2013	04/11/2026	
7	R/SCA/3935/2014	15/02/2027	
8	R/SCA/9192/2014	04/12/2026	
9	R/SCA/9956/2014	25/02/2027	
10	R/SCA/14602/2014	06/11/2026	
11	R/SCA/6220/2015	16/02/2027	
12	R/SCA/6838/2015	08/03/2027	
13	R/SCA/7652/2015	08/03/2027	
14	R/SCA/9227/2015	15/02/2027	
15	R/SCA/11545/2015	25/01/2027	
16	R/SCA/12096/2015	22/12/2026	
17	R/SCA/12098/2015	25/01/2027	
18	R/SCA/12217/2015	21/12/2026	
19	R/SCA/14501/2015	04/01/2027	
20	R/SCA/15465/2015	19/03/2027	R/SCA/15901/2015
21	R/SCA/16037/2015	21/12/2026	R/SCA/16038/2015 R/SCA/16314/2015 R/SCA/16316/2015
22	R/SCA/19037/2015	19/03/2027	
23	R/SCA/928/2016	11/02/2027	
24	R/SCA/944/2016	15/02/2027	
25	R/SCA/3366/2016	11/01/2027	
26	R/SCA/4273/2016	27/11/2026	
27	R/SCA/7523/2016	23/02/2027	
28	R/SCA/17537/2016	23/02/2027	
29	R/SCA/19780/2016	28/12/2026	
30	R/SCA/5521/2017	12/01/2027	
31	R/SCA/5522/2017	18/03/2027	
32	R/SCA/5724/2017	12/01/2027	R/SCA/5725/2017
33	R/SCA/5846/2017	02/11/2026	
34	R/SCA/8219/2017	18/03/2027	
35	R/SCA/8254/2017	25/02/2027	
36	R/SCA/9378/2017	25/02/2027	
37	R/SCA/10776/2017	05/01/2027	
38	R/SCA/11069/2017	12/02/2027	
39	R/SCA/11667/2017	08/03/2027	
40	R/SCA/13078/2017	29/10/2026	
41	R/SCA/13668/2017	18/01/2027	
42	R/SCA/13985/2017	04/02/2027	
43	R/SCA/14104/2017	19/03/2027	
44	R/SCA/15328/2017	19/03/2027	
45	R/SCA/15416/2017	19/03/2027	
46	R/SCA/15833/2017	04/01/2027	
47	R/SCA/18542/2017	11/02/2027	
48	R/SCA/19227/2017	22/03/2027	
49	R/SCA/19488/2017	01/03/2027	
50	R/SCA/19563/2017	29/10/2026	

HON'BLE COURT (CORAM: HONOURABLE MR. JUSTICE L. S. PIRZADA)			
1	R/SCA/20695/2017	19/03/2027	
2	R/SCA/22896/2017	14/12/2026	
3	R/SCA/86/2018	16/02/2027	
4	R/SCA/87/2018	16/02/2027	
5	R/SCA/3017/2018	19/01/2027	
6	R/SCA/3676/2018	28/12/2026	
7	R/SCA/3907/2018	22/03/2027	
8	R/SCA/5698/2018	16/02/2027	
9	R/SCA/8971/2018	26/02/2027	
10	R/SCA/9257/2018	29/12/2026	
11	R/SCA/12297/2018	26/02/2027	
12	R/SCA/13895/2018	25/03/2027	
13	R/SCA/14511/2018	26/11/2026	
14	R/SCA/14929/2018	26/11/2026	
15	R/SCA/15746/2018	06/11/2026	
16	R/SCA/16271/2018	09/03/2027	
17	R/SCA/17302/2018	26/02/2027	
18	R/SCA/1525/2019	12/03/2027	
19	R/SCA/2403/2019	07/12/2026	
20	R/SCA/5888/2019	01/02/2027	
21	R/SCA/7603/2019	09/03/2027	
22	R/SCA/9913/2019	04/01/2027	
23	R/SCA/9949/2019	04/01/2027	R/SCA/10054/2019 R/SCA/19202/2019 R/SCA/5346/2021
24	R/SCA/11930/2019	25/03/2027	
25	R/SCA/13428/2019	01/12/2026	R/SCA/10554/2019
26	R/SCA/17754/2019	29/01/2027	
27	R/SCA/20261/2019	12/03/2027	
28	R/SCA/269/2020	01/03/2027	
29	R/SCA/2852/2020	01/02/2027	
30	R/SCA/3393/2020	01/02/2027	
31	R/SCA/5174/2020	21/12/2026	
32	R/SCA/11722/2020	01/03/2027	
33	R/SCA/13262/2020	11/03/2027	
34	R/SCA/13528/2020	16/02/2027	
35	R/SCA/15221/2020	04/01/2027	
36	R/SCA/15343/2020	27/11/2026	
37	R/SCA/16967/2020	18/02/2027	
38	R/SCA/237/2021	02/11/2026	
39	R/SCA/2330/2021	22/12/2026	
40	R/SCA/2837/2021	24/12/2026	
41	R/SCA/2954/2021	02/02/2027	
42	R/SCA/3098/2021	16/02/2027	
43	R/SCA/4082/2021	11/01/2027	
44	R/SCA/5934/2021	22/12/2026	
45	R/SCA/6096/2021	12/01/2027	
46	R/SCA/8079/2021	15/03/2027	
47	R/SCA/8220/2021	23/11/2026	
48	R/SCA/8291/2021	15/03/2027	
49	R/SCA/9060/2021	23/11/2026	
50	R/SCA/9443/2021	11/12/2026	

HON'BLE COURT (CORAM: HONOURABLE MR. JUSTICE P. M. RAVAL)

1	R/SCA/9487/2021	11/12/2026	
2	R/SCA/11189/2021	01/02/2027	
3	R/SCA/12187/2021	02/03/2027	
4	R/SCA/12811/2021	02/03/2027	
5	R/SCA/13441/2021	04/01/2027	
6	R/SCA/14438/2021	01/02/2027	
7	R/SCA/15738/2021	02/02/2027	
8	R/SCA/16759/2021	21/01/2027	
9	R/SCA/16873/2021	02/11/2026	
10	R/SCA/17175/2021	07/01/2027	
11	R/SCA/18060/2021	14/12/2026	
12	R/SCA/19693/2021	08/12/2026	
13	R/SCA/19696/2021	08/12/2026	
14	R/SCA/19701/2021	08/12/2026	
15	R/SCA/19702/2021	02/11/2026	R/SCA/17687/2022
16	R/SCA/19703/2021	08/12/2026	
17	R/SCA/20166/2021	19/01/2027	
18	R/SCA/1417/2022	24/12/2026	
19	R/SCA/2079/2022	05/02/2027	
20	R/SCA/2712/2022	05/11/2026	
21	R/SCA/2823/2022	03/12/2026	
22	R/SCA/3287/2022	28/12/2026	
23	R/SCA/3901/2022	05/01/2027	
24	R/SCA/4429/2022	07/12/2026	
25	R/SCA/4770/2022	11/01/2027	
26	R/SCA/5027/2022	01/02/2027	
27	R/SCA/6208/2022	12/03/2027	
28	R/SCA/6210/2022	12/03/2027	
29	R/SCA/6212/2022	12/03/2027	
30	R/SCA/7641/2022	03/12/2026	
31	R/SCA/8029/2022	25/01/2027	
32	R/SCA/9133/2022	15/12/2026	
33	R/SCA/9165/2022	02/03/2027	
34	R/SCA/9193/2022	01/12/2026	
35	R/SCA/10507/2022	23/11/2026	
36	R/SCA/10940/2022	02/03/2027	
37	R/SCA/11458/2022	05/11/2026	
38	R/SCA/12426/2022	01/12/2026	
39	R/SCA/13174/2022	02/03/2027	R/SCA/15262/2022
40	R/SCA/13892/2022	02/02/2027	
41	R/SCA/13920/2022	24/12/2026	
42	R/SCA/14585/2022	05/11/2026	
43	R/SCA/14822/2022	05/11/2026	
44	R/SCA/15317/2022	29/01/2027	
45	R/SCA/15507/2022	03/12/2026	
46	R/SCA/15525/2022	07/01/2027	
47	R/SCA/15531/2022	07/01/2027	
48	R/SCA/15537/2022	07/01/2027	
49	R/SCA/15538/2022	22/01/2027	
50	R/SCA/15551/2022	04/02/2027	

By order of the Hon'ble the Acting Chief Justice

30/10/26

Registrar (Judicial)